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**CENTRAL ADMINISTRATIVE TRIBUNAL  
 CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

09.03.2018

O.A./260/221/2016

MEMO AT FL. X MAY KINDLY BE

PERUSED FOR WITHDRAWAL OF OA.  
 ON MEMO

ITEM NO:36

FOR APPLICANTS(S) Adv. : Mr. S. Palit

PRAFUL KHORA

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINES

FOR RESPONDENTS(S) Adv.: Mr. M.K.Mishra (Sr. Counsel)

3/9/2018

Notes of The Registry	Order of The Tribunal
	<p>Mr. S. Palit, Ld. Counsel for the applicant prays to allow him to withdraw this O.A. as the grievances have been redressed. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTYUNJAY SARANGI)      MEMBER (A)</p> <p>kb</p> <p style="text-align: right;">( SUSHANTA KUMAR PATTNAIK)      MEMBER (J)</p> 

Mr. S. Palit  
 copies of the  
 and the copy  
 to the counsels  
 both sides

P.W.M.W.  
 15.3.18  
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